

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-3996
ANSWERED ON- 04/04/2025

POLICY FRAMEWORK IN JUTE SECTOR

3996. SHRI RITABRATA BANERJEE:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Government is planning for a policy framework for treating the Jute Sector on par with foodgrains under Essential Commodities Act, with MSP like mechanisms to protect both the farmers and the mills;
- (b) if so, the details thereof; and
- (c) if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): Raw jute and jute textiles fall under essential commodities in terms of the Essential Commodities Act, 1955. The Minimum Support Price (MSP) mechanism already exists for raw jute. The Central Government announces the Minimum Support Price (MSP) of Raw Jute in each marketing season. Jute Corporation of India (JCI) as Central Nodal Agency procures raw jute from farmers under MSP operation.
